

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:64
ANSWERED ON:16.11.2016
Dangerous Government Quarters
Rajbhar Shri Hari Narayan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Central Public Works Department (CPWD) has declared a number of Government quarters/residences/bungalows/flats as dangerous;
- (b) if so, the details thereof State-wise including Uttar Pradesh;
- (c) the reasons for the poor maintenance of these Government flats; and
- (d) the steps taken by the Government to renovate these Government residences in a phased manner?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) & (b): Yes, Madam. State-wise details are annexed.

(c) & (d): Most of the flats are very old and require extensive repairs. Quarters are renovated in a phased manner wherever feasible. Some colonies are taken up for redevelopment.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 64 FOR 16.11.2016 REGARDING "DANGEROUS GOVERNMENT QUARTERS".

STATE WISE DETAILS OF QUARTERS/ RESIDENCES / BUNGALOWS / FLATS DECLARED AS DANGEROUS BY CPWD

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Sl.No. Name of States No. of Govt. Quarters/Bungalows etc.

1 Delhi 1228

2 Maharashtra 660

3 Tamil Nadu 52

4 Goa 40

5 Madhya Pradesh 10

6 Himachal Pradesh 36

7 Chandigarh 02

8. Gujarat 100

In addition 6 class rooms, 3 labs and 12 single room of 80 bedded girls dormitory at Roop Nagar, Bharuch)

9. West Bengal 40

10. Uttar Pradesh Nil

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